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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 791/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE PARTIES: Betul Oil Limited
V/s.
Ruchi Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

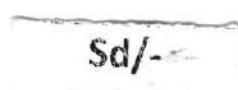
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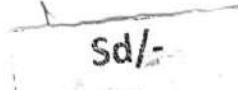
ORDER

TCP No. 791/I&BP/NCLT/MB/MAH/2017

None present.

In the interest of justice, list this matter on 07.02.2018.


Sd/-
V. NALLASENAPATHY
Member (Technical)


Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)